## **CENTRAL ADMINISTRATIVE TRIBUNAL CUTTACK BENCH, CUTTACK,**

## **ORDER SHEET**

COURT NO.: 1 22/01/2020

C.P./260/58/2012 M PATI 0.A./260/433/2010 -V/S-

G KAUL

ITEM NO:22

FOR APPLICANTS(S) Adv. : Mr. K. C. Kanungo

FOR RESPONDENTS(S) Adv.: Mr. M. K. Das

Notes of The Registry	Order of The Tribunal
	Heard Learned counsels for applicants and respondents. Compliance report has been filed by the respondents in pursuance to the order in OA No. 433/2010 dated 26.04.2012.
	Learned counsel for the applicant draws the attention of this Tribunal to the order of the Hon'ble High Court dated 25.07.2019 passed in Writ Petition No. 21649/2012 and submits that no interest was paid in favour of the applicant although there has been delayed payment in disbursal amount towards gratuity, leave salary, commuted value pension and arrears of pension. Learned counsel for respondents submits that there was no order of this Tribunal or Hon'ble High Court for payment of any interest.
	However, taking into circumstances of this case, the applicant is at liberty to take recourse of the law before appropriate forum seeking relief of the interest due to delayed payment of amount in question. With this said observation the CP is dropped and notices issued are discharged.

Copy of the order to Learned counsels of both the sides.

( SWARUP KUMAR MISHRA) MEMBER (J) ( GOKUL CHANDRA PATI) MEMBER (A)

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